

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 285**  
**(IB)-609(ND)/2017**

IA/3476/2020 IA/5083/2020 IA/4476/2020 , CA-688/2018 , CA-726/2018 , CA-747/2018 , CA-774/2018, CA-603/2019, CA-1602/2019 , CA-667/2018 ,CA-849/2018, CA-775/2018, CA-1238/2018,CA-704/2018,CA-848/2018, CA-826/2018,CA-827/2018,CA850/2018,CA-828/2018,CA-1122/2019,CA368/2019, CA-1669/2019,CA-4476/2020,CA946/2019,CA-994/2019,CA-37/2019,CA798/2019,CA-35/2019,CA-806/2018,CA36/2019,CA-809/2018,CA-807/2018,CA797/2018,CA-808/2018,CA-747/2018,CA450/2019 &CA-1126/2019 IA/35/2021 & IA - 747/2018,IA-1461/2021

**IN THE MATTER OF:**

**SE Investments Ltd**

...

**Applicant/Petitioner**

**Versus**

**Soni Realtors Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC Code,2016**

**Order delivered on 14.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotify this matter on 16.04.2021.**



**T.S. Singh  
(Court Officer)**